(a) whether the investigations by the Income-tax Department into the complaints against the fruit merchants of Subzimandi, Delhi have since been completed;

(b) if not, the reasons for the delay; and

(c) if the answer to part (a) above be in the affirmative the names of the individuals and the parties concerned and the steps taken so far by Government against them?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) Yes Madam.

(b) Does not arise.

(c) The allegations against the following persons were found to be correct:

Shri Bir Singh Shanti Sarup.

M|s. Hukam Chand Nand Lal.

M|s. Badri Pershad Mukand Lal.

Necessary action was taken in these cases to bring to tax the income which had escaped assessment.

†कारपोरेशनों तथा कम्पनियों के नामों का हिन्दी में रखा जाना

1153. **श्री मान सिंह वर्मा :** क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) सन् 1964 से 1968 तक भारत सरकार के अन्तर्गत कितने कारपोरेशन तथा कम्पनियां बनाई गई;

(ख) इनमें से कितनी कम्पनियों के नाम अंग्रेजी में रखे गये हैं; और

(ग) उन कम्पनियों तथा कारपोरेशनों के नाम हिन्दी अथवा किसी अन्य भारतीय भाषा में न रखने के क्या कारण हैं और उन्हें भारतीय नाम देने के लिए क्या व्यवस्था की जा रही है ?

‡[†NAMING OF CORPORATIONS AND COMPANIES IN HINDI

1153. SHRI MAN SINGH VARMA: Will the Minister of FINANCE be pleased to state:

(a) the number of corporations and companies set up under the Government of India from the year 1964 to the year 1968;

(b) the number of those companies among them which were designated in English; and

(c) the reasons for not designating those companies and corporations in Hindi or in any other Indian languages and the measures being taken to give them Indian names?]

उप-प्रधान मंत्री तथा वित्त मंत्री (श्री मोरारजी भार० देसाई) : (क) केन्द्रीय सरकार ने पहली अप्रैल, 1964 से 31 मार्च, 1968 तक 24 औद्योगिक और वाणिज्य उपक्रम स्थापित किये हैं।

(ख) और (ग) कम्पनी अधिनियम के अन्तर्गत कम्पनियां केवल एक नाम से रजिस्टर की जाती हैं। इसलिए, इन उपक्रमों के नाम अंग्रेजी में ही रखे गये थे, हालांकि इनमे से कुछ कम्पनियों के नामों में "भारत", "हिन्दुस्तान" आदि जैसे हिन्दी शब्द इस्तेमाल किये गये थे। इसके अलावा, आम जनता की सुविधा के लिए इनमें से कुछ कम्पनियों का नाम पट्टों पर, इनके नाम का हिन्दी तथा प्रादेशिक भाषाओं में अनुवाद भी लिख दिया गया है।

‡[THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI

†Transferred from the 12th March,

‡[ ] English translation.

MORARJI R. DESAI): (a) 24 industrial and commercial undertakings were set up by Central Government from 1st April, 1964 to 31st March, 1968.

(b) and (c) Under the Companies Act, Companies are registered in one name. Thus names of these undertakings were designated in English, although Hindi words like Bharat, Hindustan etc., were used in naming some of these companies. In addition, for the convenience of the general public, the name plates of some of these companies also bear translations into Hindi or in regional languages.]

†INCOME-TAX FROM APEX HANDLOOM WEAVERS' COOPERATIVE SOCIETIES

1221. SHRI SANDA NARAYANAPPA: Will the Minister of FINANCE be pleased to state:

(a) whether income-tax is being collected from the Apex Handloom Weavers' Cooperative Societies;

(b) if so, whether any representation has been received by Government from the Apex Handloom Weavers' Cooperative Societies, for its removal; and

(c) if so, what action the Government of India has taken in this regard so far?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) Yes, Madam.

(b) and (c) Yes, Madam. The matter is still under consideration of Government.

राजधानी में घास के मैदानों में पैदा किया गया अन्न

1236. **श्री सूरज प्रसाद** : क्या **स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास और नगर विकास** मंत्री यह बताने की कृपा करेंगे कि :

(क) 1966-67, 1967-68 तथा 1968-69 के वर्षों में "अधिक अन्न उपजाओ" अभियान के अन्तर्गत राजधानी में मंत्रियों तथा विभिन्न मंत्रालयों के अधिकारियों की कोठियों के साथ संलग्न घास के मैदानों में प्रति वर्ष कितना-कितना अन्न पैदा हुआ; और

(ख) क्या यह योजना अब स्थगित कर दी गई है; यदि हां, तो इसके क्या कारण हैं ?

§[‡FOODGRAINS PRODUCED ON THE LAWNS IN THE CAPITAL

1236. SHRI SURAJ PRASAD: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) the quantity of foodgrains produced in the lawns attached to the bungalows of the Ministers, and officers of the various Ministries, in the Capital in the years 1966-67, 1967-68 and 1968-69 respectively under the Grow More Food campaign; and

(b) whether this scheme has since been suspended; if so, what are the reasons therefor?]

स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास और नगर विकास मंत्रालय में राज्य मंत्री (श्री बी० एस० मूर्ति) : (क) राजधानी में मंत्रियों, तथा विभिन्न मंत्रालयों के अधिकारियों के बंगलों से संलग्न

†Transferred for the 13th March, 1969.
‡Transferred from the 14th March, 1969.
§§ [ ] English translation.